NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/158/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION Co. INDIA LTD

NAME OF THE RESPONDENT(S)

: INTERNATIONAL SREE BALAJI HOTELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V.V. SIVAKUMAR Coursel be letitoren Zv. 30-08-2017

ORDER

Counsel for petitioner present and prayed to withdraw the petition. The same is endorsed on the petition by the counsel. The prayer is allowed. In the circumstances, the matter is closed as withdrawn.

(K. Anantha Padmanabha Swamy)

Member (Judicial)